

IN THE HIGH COURT OF JHARKHAND AT RANCHI

A.B.A. No. 2762 of 2020

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B. Sarojini. ....Petitioner

Versus

1. The State of Jharkhand.
2. Sheo Narayan Prasad. ....Opposite Parties

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Coram: THE HON'BLE MR. JUSTICE RONGON MUKHOPADHYAY

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For the Petitioner : Mr. P.S. Dayal, Advocate  
For the State : Mr. Jitendra Pandey, A.P.P.  
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02/11-9-2020 Heard the parties.

Defects, as pointed out by the office, are ignored.

The petitioner apprehends his arrest in connection with C/1 Case No. 104 of 2019.

It has been alleged that the accused persons had entered into a sale agreement dated 30.11.2017 with the complainant. It has further been alleged that out of a total consideration amount of Rs.45,00,000/-, Rs.42,32,000/- had been paid through cash and cheque. However, the sale deed was not executed and registered. The accused had given a cheque of Rs.42,32,000/- to the complainant, which subsequently got dishonored.

It appears that the complainant had also filed a case against the son of the petitioner under section 138 of the Negotiable Instruments Act. Petitioner seems to have been implicated on account of she being the mother of the main accused-B Surya Rao, who had orchestrated the deal and who is also the sole accused in the case under section 138 of the N.I. Act instituted by the complainant. Petitioner appears to be aged about 75 years.

Considering the aforesaid facts, I am inclined to extend the privilege of anticipatory bail to the petitioner.

Accordingly, the petitioner, named above, is directed to surrender in the court below within a period of four weeks from today and pray for regular bail, and in that event, she will be enlarged on bail, on furnishing bail bond of Rs.10,000/- ( Ten thousand only) with two sureties of the like amount each to the satisfaction of learned Judicial Magistrate, 1<sup>st</sup> class, Jamshedpur in connection with C/1 Case No. 104 of 2019, subject to the conditions as laid down under Section 438(2) of the Code of Criminal Procedure.

This application stands allowed.

(Rongon Mukhopadhyay, J)

Rakesh/-